

Hon'ble Mr. Justice Dalveer Bhandari

FORMAT OF DISCLOSURE OF ASSETS
Declared on voluntary basis
(In terms of the Resolution adopted in the Full Court Meeting on May 7, 1997)
[AS ON 30.09.2009]

ITEMS	PARTICULARS		PARTICULARS		REMARKS
	DESCRIPTION	(A) SELF	Purchase Value (B) SPOUSE	Purchase Value	
Landed Property	* Building	(1) Old and ancestral house on Plot No.465 and a vacant Plot No. 466, 6 th Road, Sardarpura, Jodhpur, Rajasthan.	Ancestral property		<p>Inherited (1) Plot No.465 was purchased by my grand-father in the year 1933 and the house was constructed thereafter. My father added some construction on it. Plot No.466 was also purchased by my grand-father some-times in the year 1944-45. These assets were inherited by my father on the demise of my grand-father in the year 1953 and thereafter on 1.6.1990 on the demise of my father, I became Karta of the HUF.</p> <p>(3) Purchased when I and my wife (Madhu) were Advocates</p> <p>(4) Purchased when I was an Advocate</p>
		(2) Agricultural land 76.3 Bighas was purchased in Tinwari Village, Tehsil Oasia, District Jodhpur, Rajasthan in the year 1968.	Rs.23,000/-		
	* Flat	(3) Flat No.14-B admeasuring 1753 Sq.ft. at Sagar Apartments, 6, Tilak Marg, New Delhi was purchased in the year 1986 in the joint names of Dalveer Bhandari (HUF) and wife, Madhu Bhandari.	Rs.9,02,000/-		
	* Other landed property	(4) Agriculture land measuring 14 Bighas 15 Biswas at Bhatti Village, Tehsil Mehrauli, New Delhi purchased in the years 1989 and 1990 respectively.	Rs.2,00,000/-		

		(5) Residential plot admeasuring 292.79 sq.mtrs. in Greater NOIDA, UP was allotted by the Judges Cultural & Welfare Organisation, Delhi - Conveyance Deed yet to be executed - As per letter dated 18.1.2009 issued by the Society total amount paid Rs.7,67,022/- (Now under construction).	Rs.7,67,022/-			(5) Purchased after becoming a Judge
Securities and Investments	* Shares & Mutual Funds	(1) SBI Shares holdings Dalveer Bhandari (HUF)	180 shares	(A) Shares (As on 31.10.2009)	46 shares	
		(2) SBI Shares holdings M.C. Bhandari (HUF)	180 shares	1. Reliance Capital 2. Reliance Communications Ltd. 3. Reliance Industries Ltd. 4. Reliance Infrastructure Ltd. 5. Reliance Natural Resources [These Reliance shares were purchased by my late father-in-law before 1990. These were inherited by my husband from his father and later on transferred to me. Thereafter, some bonus shares were issued.] 6. Reliance Power Ltd. 7. Hotline Glass Ltd. 8. Farm Enterprises Ltd.	920 shares 920 shares 69 shares 920 shares	
	Mutual Funds	(3) Mutual Funds- Birla Sunlife & UTI (Dalveer Bhandari-HUF)	Rs.1,30,000/-	(B) Mutual Funds - Birla Sunlife & Reliance	27 shares 1000 shares 2 shares	
	* Fixed Deposits & Accounts	(4) Savings A/cs - Self	Rs.56,300/-	(As on 31.10.2009)		
		(5) Flexi/FDRs A/cs - Self	Rs.1,78,600/-	(C) Savings A/c	Rs.6,04,297/-	
		(6) Savings A/c (Dalveer Bhandari (HUF)	Rs.13,895/-	(D) Flexi A/c	Rs.1,40,003/-	
		(7) Flexi/FDR A/cs (Dalveer Bhandari (HUF)	Rs.39,34,598/-			
		(8) Savings & Current A/cs (M.C. Bhandari (HUF)	Rs.16,593/-			(7) FDs made from the maturity amounts of PPF A/c of Dalveer Bhandari (HUF) & RBI Bonds & transfer from Dalveer Bhandari (HUF) Savings A/c for making FDs in the name of Dalveer Bhandari (HUF).

	* PPF * GPF *Insurance Policy	(9) Flexi/FDR A/cs (M.C. Bhandari-HUF) Taken ING Vyasa Life Insurance Policy for Rs.2,75,000/- w.e.f. August 2007 for a period of 11 years in the name of Dalveer Bhandari (HUF).	Rs.1,91,000/- Rs.27,70,780/- Rs.60,73,871/-		Rs.20,88,401/-	
Other Assets/Move-ables	*Jewellery Vehicles	<u>Inherited (HUF)</u> Appx. 611 grams of jewellery Appx. 15.5. kg of silver utensils Inherited 1987/Economy Model Padmini Fiat Car.		Appx. 647 grams of jewellery Apprx.: 5.1 kg of silver utensils 1998 Maruti Esteem Car		Received as Stridhan at the time of marriage
	19 Year old son Vinayak			PPF Balance Savings A/c	Rs.12,63,662/- Rs.1545/-	
Liabilities	* Loans * Mortgages * Overdrafts * Any other Liabilities	NIL		NIL		